

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3330

ANSWERED ON:06.12.2016

Agreements with Research Institutes

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**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

- (a) the details of steps taken by the Government to ensure supply of fertilizers in far-flung, hilly and naxal affected areas;
- (b) whether the Government has set up any capable, transparent, responsible and accountable mechanism in this context;
- (c) if so, the details thereof;
- (d) whether the Government has taken any action against the guilty companies so far; and
- (e) if so, the details thereof along with the steps taken to remove the shortcomings in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS, SHIPPING, ROAD TRANSPORT & HIGHWAYS  
(SHRI MANSUKH L. MANDAVIYA)

(a) to (e): The details of steps taken by the Government to ensure supply of fertilizers in the country including far-flung, hilly and naxal affected areas is given below:

(I) Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.

(II) On the basis of month-wise & state-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States (including far-flung, hilly and naxal affected States) by issuing monthly supply plan and continuously monitors the availability through following system:

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(i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);

(ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.

(iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Cooperation and Farmers Welfare (DAC&FW), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.

(iv) The gap between demand (requirement) and production is met through imports. The import for the season is also finalised well in advance to ensure timely availability.

Further, Government provides freight subsidy on Primary movement of Urea and P&K fertilizers. Also freight subsidy on Secondary movement of Urea and special compensation for freight subsidy on account of Secondary movement of P&K fertilizers (except SSP) is given in the difficult areas namely Himachal Pradesh, Uttarakhand, Sikkim, J&K, 7 North Eastern States and Andaman & Nicobar Islands to ensure supply of fertilizers in far-flung/hilly areas.

Due to the above efforts Department of Fertilizers has ensured availability of fertilizers in all States. However, distribution within the State as per requirement is the responsibility of the concerned State Government. The availability of fertilizers is adequate in the country and there is no report of shortage.

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